

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
266/15	147/17	Hearing	391 / 394	Dakshin Trades and Commerce Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1) Prema. Hatti Advocate for ROC C.G.C.
2. SPT.P. HAN SPT LEGAL Advocate for Petitioner.

Counsel for the petitioner is present. Mrs. Prema Hatti, Central Govt. Counsel for ROC and RD is also present. Heard counsel for petitioner Company in part. For further hearing, posted to 24.03.2017.


MEMBER (J)


MEMBER (T)